

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**29. MA 935/2020 CA 23/2024 in C.P. 4653/2019**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 15.04.2024**

**NAME OF THE PARTIES:- MA 935/2020 Tarek Arun Utturkar  
(Kesseboehmer Interior Solutions  
(India) Pvt Ltd & Ors) CA 23/2024 Shri  
Ashwin Arun Utturkar Vs.  
Kesseboehmer Gmbh  
IN THE MATTER OF  
Kesseboehmer GMBH & Others  
V/s  
Kesseboehmer Interior Solutions  
(India) Pvt Ltd & Ors**

**Section: Rule 11 of NCLT 241-242 of Companies Act, 2013**

---

**ORDER**

Counsel, Abhimanyu Mahajan a/w Puneet Arora, Punita Arora, Richa Shutla and PCS Anubhav Jain appeared for the Petitioner and Counsel, Avinash Khanolkar appeared for the Respondent nos. 2, 3, 5 & 6 through VC and Counsel, M. S. Bhardwaj appeared for the Administrator. Counsel appearing for the Respondent seeks time to take instructions from his client. List this matter on **25.04.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**